

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 107
CP No. 15/241-242/JPR/2023
Under Section 241-242 of
Companies Act, 2013

In the matter of:

Bitthal Das Maheshwari & Ors.

...Petitioners

Versus

Jhanwar Agricultural Farms Pvt. Ltd. & Ors.

...Respondents

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

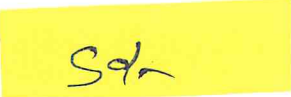
Present Through Video Conferencing: -

For the Petitioner : Shivangshu Naval, Adv.

For the Respondent : Naresh Kumar Sejvani, Adv.

ORDER

Heard Mr. Shivangshu Naval, Adv. appearing on behalf of the Petitioner.
Mr. Naresh Kumar Sejvani, Adv. appearing on behalf of the Respondent No. 1-4
seeks time to file Reply. Reply, if any, may be filed within 2 weeks with an
advance copy to the opposite counsel. Interim order shall remain continue till the
next date of hearing. List the matter on 09.07.2024.


Sdr

(Rajeev Mehrotra)
Technical Member


Sdr

(Deep Chandra Joshi)
Judicial Member

May 02, 2024